NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 05.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA 740/16 in CP 271/16	TP 213/17	Hearing	391/394	Apere Enterprise Storage Solutions India Pvt. Ltd.

	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
(i)	Prema. Halis	Roc	Dz.
2	Withiha Rh	Petr L'on	helps

ORDER

Counsel for petitioner is present. Smt. Prema Hatti Standing Counsel for ROC & RD is present. Await report from OL office. None appeared from OL office. Time extended for filing report by OL . List it on 25/9/2017.

MEMBER(J)

MEMBER(T)